

RESUME OF WORK DONE BY LOK SABHA

(FIFTH LOK SABHA—TWELFTH SESSION)

(11th November to 20th December, 1974)



**LOK SABHA SECRETARIAT
NEW DELHI**

January, 1975.

P R E F A C E

This publication contains a brief resume of work done by Lok Sabha during the Twelfth Session of Fifth Lok Sabha, 1974.

NEW DELHI;
January 17, 1975.

S. L. SHAKDHER,
Secretary-General.

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**RESUME OF WORK DONE BY LOK SABHA DURING THE TWELFTH SESSION
OF FIFTH LOK SABHA—NOVEMBER-DECEMBER, 1974.**

1. DURATION OF SESSION

Date of commencement	. 11th November, 1974.
Date of adjournment <i>sine die</i>	. 20th December, 1974.
Date of Prorogation	. 24th December, 1974.
Number of days of sittings	. 27
Number of hours of sittings	. 189 hours and 5 minutes.

2. ADJOURNMENT MOTIONS

(i) Consent withheld

Subject	Name of the Member	Date on which brought before the House	Time taken	Remarks
H. M.				
Order issued by the President on the 16th November, 1974 under article 359 of the Constitution (Suspending the Fundamental Rights).	(1) Shri Madhu Dandavate.	18-11-74	1—57	The Speaker held that Adjournment Motions on the subject were inadmissible but the matter could be discussed through other means.
	(2) Shri Indrajit Gupta			
	(3) Shri Ranen Sen			
	(4) Shri C. K. Chandrappan			
	(5) Shri Bhogendra Jha			
	(6) Shri H. N. Mukerjee			
	(7) Shri Jharkhande Rai			
	(8) Shri Madhu Limaye			
	(9) Shri G. Viswanathan			
	(10) Shri Samar Guha			
	(11) Shri S. A. Shamim			
	(12) Shri Era Sezhiyan			
	(13) Shri Jyotirmoy Bosu			

(ii) Admitted and discussed

Sl. No.	Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
H. M.						
1	Failure of the Government to prevent assault by the Central Police, the C. R. P. and B. S. F. on peaceful satyagrah is including the Sarvodaya leader Shri Jaya Prakash Narayan on the 4th November, 1974 at Patna.	Shri Shyam-nandan Mishra	11-11-74	11-11-74	Negatived	8—16
2	Failure of the Government to effectively deal with the famine conditions prevailing in West Bengal, Assam, Orissa, Bihar, Eastern U. P. and other parts of the country and to arrange for adequate relief measures resulting in many thousands of starvation deaths.	Shri Samar Guha	19 22-11-74	19-11-74	Negatived	5—34

3. BILLS

(1) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (In the case of Bills passed by Rajya Sabha.)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks.
1	2	3	4	5	6	7	8	9
1	The Punjab Municipal (Chandigarh Amendment) Bill, 1974, as passed by Rajya Sabha.		11-11-74	17-12-74 (Consideration and passing)	H M 0 02	—		Passed
2	The Delhi Sales Tax Bill, 1973. (Earlier Session—9-4-73)			11-11-74 (Motion for extension of time for presentation of the Report of the Select Committee)	0 01	—		A motion for extension of time for presentation of Report of Select Committee upto the last day of the next Budget Session (1975) was adopted.
3	The Navy (Amendment) Bill, 1973, as passed by Rajya Sabha.		128-11-73	11-11-74 (Consideration and passing)	0 46	2	2	Passed, as amended.
4	The Indian Works of Defence (Amendment) Bill, 1973, as passed by Rajya Sabha.		13-12-73	12-11-74 (consideration and passing)	0 59	2	2	Passed, as amended.

1	2	3	4	5	6	7	8	9
					H M			
					2 51	4	2	Passed, as amended.
*5	The Reserve Bank of India (Amendment) Bill, 1974, as passed by Rajya Sabha.		26-2-74	12-11-74 15-11-74 18-11-74 (consideration and passing)				
6	The Customs Tariff Bill, 1974	(Earlier Session—10-5-74)		15-11-74 (Motion for extension of time for presentation of the Report of the Select Committee)	0 01			A motion for extension of time for presentation of Report of Select Committee upto the last day of the first week of the next Budget Session (1975) was adopted.
7	The Indian Telegraph (Amendment) Bill, 1974 as passed by Rajya Sabha.	..	26-7-74	18-11-74 19-11-74 20-11-74 21-11-74 (consideration and passing)	3 41			Passed
8	The Delhi Municipal Corporation (Amendment) Bill, 1974, as passed by Rajya Sabha.		19-11-74	17-12-74 (consideration and passing)	0 35			Passed
**9	The Representation of the People (Amendment) Bill, 1974.	..		21-11-74 12-12-74 16-12-74 (consideration and passing)	1 11 10 54	36	..	Passed

*The Bill was introduced in Rajya Sabha as "The Reserve Bank of India (Second Amendment) Bill, 1973". The Short title of the Bill was changed by Rajya Sabha through an amendment to clause 1.

**Motion for consideration of the Bill was discussed together with the Statutory Resolution re: disapproval of the Representation of the People (Amendment) Ordinance, 1974.

10	The East Punjab Urban Rent Restriction Act (Extension to Chandigarh) Bill, 1974, as passed by Rajya Sabha.	25-11-74	17-12-74 (consideration and passing)	0 03	Passed
11	The Banking Service Commission Bill, 1974.	25-11-74		0 04	Pending
† 12	† 1: Conservation of Foreign Exchange and Prevention of Smuggling Activities Bill, 1974.		25-11-74 3-12-74 4-12-74 5-12-74 6-12-74 (Consideration and passing)	0 16 10 16	Passed, as amended.
@ 13	@ 13 The Sick Textile Undertakings (Nationalisation) Bill, 1974. (Earlier Session—2-9-74)		25-11-74 26-11-74 27-11-74 2-12-74 9-12-74 10-12-74 11-12-74 (Consideration and passing).	15 14 233	72 Clause-by-clause consideration adjourned on 2-12-74 and resumed on 9-12-74. Again on 10-12-74 debate adjourned to the next day and resumed on 11-12-74. The Bill was passed as amended on 11-12-74.

† Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Maintenance of Internal Security (Amendment) Ordinance, 1974 and Motion re: disapproval of the Presidential order under Article 359(1) suspending the right to move the Court with respect to orders of detention under MISA.

@ Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Sick Textile Undertakings (Nationalisation) Ordinance, 1974.

					H	M			
14	The Telegraph Wires (Unlawful Possession) Amendment Bill, 1974 as passed by Rajya Sabha.	28-11-74	..	..	..	..	..	Pending.	
15	The Repelling and Amending Bill, 1974, as passed by Rajya Sabha.	28-11-74	17-12-74 (Consideration and passing).	0	02	..	..	Passed.	
16	The Tokyo Convention Bill, 1974, as passed by Rajya Sabha.	2-12-74	..	..	..	..	..	Pending.	
17	The Small Coins (Offences) (Amendment) Bill, 1974, as passed by Rajya Sabha.	2-12-74	10-12-74 (Consideration and passing)	0	48	..	..	Passed.	
18	The Working Journalists (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1974, as passed by Rajya Sabha.	6-12-74	17-12-74 (Consideration and passing)	0	01	..	..	Passed.	
19	The Tobacco Board Bill, 1974	9-12-74	..	..	..	..	..	Pending.	
20	The Code of Civil Procedure (Amendment) Bill, 1974.	(Earlier Session—8-4-74)	11-12-74 (Motion for extension of time for presentation of Report of the Joint Committee upto the last day of the first week of the next Monsoon Session (1975))	0	01	..	..	A motion for extension of time for presentation of Report of the Joint Committee upto the last day of the first week of the next Monsoon Session (1975) was adopted.	
21	The Appropriation (No. 4) Bill, 1974.	17-12-74	17-12-74 (Consideration and passing)	0	01	..	..	Passed.	

*22	The Gujarat Appropriation (No. 4) Bill, 1974.	17-12-74	..	17-12-74 (Consideration and passing).	0 11	1	1	Passed, as amended.
23	The Parliament (Prevention of Dis-qualification) Bill, 1973.	(Earlier Session—21-12-73)	..	17-12-74 (Consideration and passing).	0 07	30	27	Passed, as amended.
24	The Taxation Laws (Amendment) Bill, 1973.	(Earlier Session)—9-5-73)	..	19-12-74 (Motion for further extension of time for presentation of the Report of Select Committee)	0 01	..	..	A motion for further extension of time for presentation of Report of the Select Committee upto the last day of the first week of the next Budget Session (1975) was adopted.
25	The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1974.	19-12-74	..	20-12-74 (Consideration and passing).	0 03 0 53	9	..	Passed.
26	The Indian Tariff (Amendment) Bill, 1974.	20-12-74	..	..	0 01	..	..	Pending.
†27	The Gujarat Appropriation (No. 5) Bill, 1974.	20-12-74	..	20-12-74 (Consideration and passing).	0 04	1	1	Passed as amended.
%28	The Pondicherry Appropriation (No. 3) Bill, 1974.	20-12-74	..	20-12-74 (Consideration and passing).	0 38	1	1	Passed, as amended.

* The short title of the Bill was changed to "The Gujarat Appropriation (No. 3) Bill, 1974" by Lok Sabha through an amendment to clause 1.

† The short title of the Bill was changed to "The Gujarat Appropriation (No. 4) Bill, 1974" by Lok Sabha through an amendment to clause 1.

% The short title of the Bill was changed to "The Pondicherry Appropriation (No. 2) Bill, 1974" by Lok Sabha through an amendment to clause 1.

SUMMARY

1. Bills pending at the end of the last session	23
2. Bills Introduced	10
3. Bills opposed at introduction Stage	3
4. Bills passed by Rajya Sabha and laid on the Table	8
5. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6. Bills passed	19
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	1*
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 2119 of Lok Sabha Bulletin-Part II, dated the 30th December, 1974.	22

*Debate on the Bill was later on resumed and the Bill was passed.

(ii) PRIVATE MEMBERS' BILLS

Sl. No.	Name of the Bill and Member incharge	Date of introduction	Date of laying on the Table (in case of Bill Passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time Taken	No. of Amendments tabled	No. of Amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
1.	The Oil-seeds and Edible Oils Pro'uction Bill, 1974 by Shri Madhu Limaye.	15-11-74			H.M.	..		Pending
2.	The Constitution (Amendment) Bill, 1974 (<i>Substitution of article 17</i>) by Shri Khemchandbhai Chavdi.	15-11-74				..	..	Pending
3.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of article 366 and insertion of new article 371F</i>) by Shri Narain Chand Parashar.	15-11-74			0-05			Pending
4.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of articles 56 and 156</i>) by Shri Madhu Limaye.	15-11-74						Pending
5.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of articles 75 and 164</i>) by Shri Madhu Limaye.	15-11-74	..				..	Pending

1	2	3	4	5	6	7	8	9	8
6.	The Constitution (Amendment) Bill, 1974 (<i>Insertion of new article 83A</i>) by Shri C. K. Chandrappan.	Earlier Session—26-7-74)	..	(Earlier Session—23-8-74) 15-11-74 28-11-74 (Further consideration)	2-13 (including 0.01 minute during the Eleventh Session.)	1			The motion was declared as not carried in accordance with Rule 157 of the Rules of Procedure and in accordance with the Constitution.
7.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of articles 269 and 280</i>) by Shri Murasoli Maran.	28-11-74							Pending
8.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of article 270 and omission of article 271</i>) by Shri Murasoli Maran.	28-11-74							Pending
9.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of Seventh Schedule</i>) by Shri Arjun Sethi.	28-11-74			0-09				Pending
10.	The Sports and Games Federations and Associations (<i>Taking over of Management</i>) Bill, 1974 by Shri Arjun Sethi.	28-11-74							Pending
11.	The Pensions (Regulation) Bill, 1974 by Shri Dinan Bhattacharya.	28-11-74				..			Pending
12.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of article 324</i>) by Shri Atal Bihari Vajpayee.	28-11-74		..		..			Pending

13. The Planning and Development through Panchayat Raj Bill, 1973 by Shri Rana Bahadur Singh	(Earlier session 4-5-73)	..	28-11-74 13-12-74 (consideration)	3-43	Withdrawn
14. The Crop Insurance Bill, 1974 by Shri Yamuna Prasad Mandal.	13-12-74	..	..	..	Pending
15. The Constitution (Amendment) Bill, 1974 (<i>Amendment of articles 124 and 155</i>) by Shri Madhu Dandavate.	13-12-74	..	..	..	Pending
16. The Constitution (Amendment) Bill, 1972. (<i>Amendment of article 324</i>) by Shri R. P. Ulaganambi.	(Earlier Session—1-12-72)	..	13-12-74 (Consideration)	0-01	Discussion on the motion for consideration not concluded. Pending.

SUMMARY

Bills pending at the end of the last session	194
Bills introduced	13
Motion for consideration negatived	1
Bill withdrawn	1
Part discussed	1
Bills pending at the end of the Session vide Para No. 2228 ²¹²⁰	199*
of Bulletin Part II, dated the 30th December, 1974.	

* Six Bills removed from the Register of pending Bills.

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief subject	Name of the Member who called attention	Name of the Minister	Time taken
			Date of statement	
				H.M.
1	Serious power crisis in the country.	Shri S. M. Banerjee	Shri K. C. Pant 12-11-1974	0-56
2	Entry of U. S. Naval Force into Indian Ocean.	Shri Indrajit Gupta	Shri Y.B. Chavan 15-11-1974	0-40
3	Accumulation of heavy electrical equipment worth Rs. 14 crores with B. H. E. L. Bhopal.	Shri Madhu Dandavate	Shri A.C. George 18-11-1974	0-34
4	The plan of NATO forces to have naval exercises in the Northern Region of the Indian Ocean.	Shri Dinen Bhattacharya	Sardar Swaran Singh 20-11-1974	1-10
5	The clash between the tribals and the police in Assam resulting in death of 8 persons.	Shri Madhu Dandavate	Shri K. Brahmananda Reddy 21-11-1974	0-46
6	The arson and setting on fire of labourer's huts at Jaunpur village in Mehrauli (Delhi) resulting in the death of 2 infants.	Shri Vayalar Ravi	Shri K. Brahmananda Reddy 27-11-1974	0-39
7	The collapse of the hanging rope bridge over the Mahakali river on the Indo-Nepal border as a result of which more than 140 persons, mostly Indians, were killed.	Shri Nawal Kishore Sharma	Shri Bipin Pal Das 3-12-1974	0-37
8	Reported decision of the Government not to pay instalments of dearness allowance to Central Government employees.	Shri S.M. Banerjee	Shri C. Subramaniam 6-12-1974	0-48
9	The situation created in the cashew industry as a result of judgement of Kerala High Court on 3-12-1974 annulling Public Notice which regulates distribution of imported raw cashew nuts.	Shri C. M. Stephen	Shri Vishwanath Pratep Singh 12-12-1974	0-27

5. DIVISIONS

No. of Divisions held . . . 8

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date (8) of discussion	Time taken	H. M.
(i) General Budget				
Supplementary Demands for Grants in respect of the Budget (General) for 1974-75.	18-11-1974	17-12-1974	Discussion and voting on Supplementary Demands for Grants (General)	3 34
(ii) Budget in respect of the State of Gujarat				
(1) Supplementary Demands for Grants in respect of the State of Gujarat for 1974-75.	9-12-1974	17-12-1974	Discussion and voting on Demands for Grants (Gujarat)	2 25
(2) Supplementary Demands for Grants in respect of the State of Gujarat for 1974-75.	17-12-1974	20-12-1974	Discussion and voting on Demands for Grants (Gujarat).	1 31
(iii) Budget in respect of the Union territory of Pondicherry				
Supplementary Demands for Grants in respect of the Union territory of pondicherry for 1974-75.	19-12-1974	20-12-1974	Discussion and voting on Demands for Grants (Pondicherry).	0 46

7. LEAVE OF ABSENCE

(i) Members granted leave of absence]

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	Shri A. K. Gopalan	11-11-74 to 20-12-74	19-12-74
2	Shri Rasiklal Parikh	26-11-74 to 20-12-74	

(ii) Motion for adoption of the Report of the Committee on Absence of Members from the Sitzings of the House.

Subject of motion	Name of Mover	Decision of the House	Time taken	Remarks
H. M.				
That this House do agree with the Seventeenth Report of the Committee on Absence of Members from the Sitzings of the House presented on the 25th November, 1974 (regarding grounds on which leave may be granted to Members).	Shri Chandrika Prasad	The report was agreed to as slightly amended on 3-12-74.	00-7	An amendment to the motion moved by Shri Erasmo de Sequeira was adopted.

8. MOTIONS

Motions under Rules 191 and 342

S. No.	Brief subject	Under Rule	Name of Member who moved	Date (s) of discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
*1	Disapproval of the Presidential Order under article 359 (1) of the Constitution suspending the right to move the court with respect to orders of detention under MISA.	191	Shri Atal Bihari Vajpayee	2-12-74 3-12-74 4-12-74 5-12-74	H. M. 6 57	Home Affairs	Negated.
2	Removal of Shri Lalit Narain Mishra, a Member of Lok Sabha and Member of Cabinet from the membership of the House.	191	Shri Jyotirmoy Bosu	18-12-74	6 28	Prime Minister's Secretariat	Negated.
3	Enlargement and reconstitution of the Election Commission.	191	Shri Shyamnandan Mishra	18-12-74	0 01	Law, Justice and Company Affairs	Discussion not concluded.
4	Report of the Sugar Industry Enquiry Commission.	342	Shri Madhu Dandavate	19-12-74	5 29	Agriculture and Irrigation	Discussion not concluded.
5	Report of the Commission of Inquiry into the disappearance of Netaji Subhas Chandra Bose.	342	Shri Samar Guha	20-12-74	0 23	Home Affairs	Discussion not concluded.

*Discussed together with the Statutory Resolution re : disapproval of the Maintenance of Internal Security (Amendment) Ordinance, 1974 and motion for consideration of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Bill, 1974.

9. OBITUARY REFERENCES

Sl. No.	Name	Date of death	Date on which reference made	Time taken	Remarks
1. ✓	Shri V. K. Krishna Menon, sitting Member of Lok Sabha	6-10-74	11-11-74	H. M. 0-09	
2. +	Shri Tajamul Hussain, Member of the Constituent Assembly and Provisional Parliament	14-9-74	11-11-74		
3. ✓	Shri Bhola Nath Master, Member of the Fourth Lok Sabha	17-9-74	11-11-74		
4. ✓	Shri Khub Chand Sodhia, Member of First Lok Sabha	30-10-74	11-11-74		
5. ✓	Syed Badruddin, Member of Third and Fourth Lok Sabha	18-11-74	20-11-74	0-03	
6. ✓	Shri Ram Sewak Yadav, Member of Second, Third and Fourth Lok Sabha	22-11-74	25-11-74	0-03	
7. ✓	Shrimati Sucheta Kripalani, Member of the Constituent Assembly, Provisional Parliament, First, Second and Fourth Lok Sabha	1-12-74	2-12-74	0-04	
8. ✓	Shri Gokulananda Mohanty, Member of the Third Lok Sabha	4-12-74	12-12-74	0-01	

10. PAPERS LAID ON THE TABLE

(i)	By Government	556
(ii)	By Private Members	1

11. PERSONAL EXPLANATIONS UNDER RULE 357

SL No.	Brief Subject	Name of Member who made the personal explanation	Date	Time taken
				H. M.
1.	Certain remarks about Shri Umashankar Dikshit made by Shri Madhu Limaye in the House on 2-12-74.	Shri Umashankar Dikshit.	5-12-74	0-14
2.	Certain remarks about Shri H. R. Gokhale made by Shri Atal Bihari Vajpayee in the House on 3-12-74 during discussion on the Conservation of Foreign Exchange and Prevention of Smuggling Activities Bill, 1974.	Shri H.R. Gokhale	10-12-74	0-09
3.	Certain remarks made by Shri Vasant Sathe in the House on 10-12-74 during discussion on the Sick Textile Undertakings (Nationalisation) Bill, 1974	Shri Vasant Sathe	11-12-74	0-03

12. PETITION

Presented by Member . . . 1

13. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6
1.	(1) Alleged non-fulfilment of assurances, misleading statements made in the House in connection with the import licence case by Sarveshri Umashankar Dikshit (Minister without Portfolio), H. R. Gokhale (Minister of Law, Justice and Company Affairs), K. Brahmananda Reddy (Minister of Home Affairs) and Professor D. P. Chattopadhyaya (Minister of Commerce)	Shri Madhu Limaye Shri Jyotirmoy Bosu Shri Shyamnandan Mishra Shri Atal Bihari Vajpayee	12-11-1974 20-11-1974 21-11-1974 22-11-1974		On 2-12-1974, the Speaker gave his ruling on the matter.
	(2) Alleged bribery and forgery by Shri Tushnetan Rami, M. P., in the import licence case.	Do.	25-11-1974 26-11-1974 27-11-1974 2-12-1974	9'04	Do.
2.	Statement made by Home Minister on 11-11-1974 about assault by the Police on Shri Jayaprakash Narayan at Patna on 4-11-1974	Shri Madhu Dandavate Shri Madhu Limaye Shri Shyamnandan/Mishra Shri Atal Bihari Vajpayee Shri Jyotirmoy Bosu Shri Samar Guha	15-11-1974	0'47	Minister of Home Affairs made a statement. He expressed regret for the incident. The matter was treated as closed.

1	2	3	4	5	6
		Shri Digvijaya Narain Singh	{ 15-11-1974 12-12-1974 }	H. M. o 12	On 12-12-74, Minister of Home Affairs made a statement. Matter was closed.
3.	Incorrect intimation sent to the Speaker, Lok Sabha, about arrest of Shri Digvijaya Narain Singh and Shri Satyendra Narayan Sinha, M. P., at Patna.				
4.	Attempt by a visitor (Shri Satenderjeet Singh) to assault a Watch and Ward Assistant and on whose person explosives and a dagger were found while trying to enter Visitors' Gallery of Lok Sabha.	Shri K. Raghu Ramasiah	26-11-1974	o 35	The House sentenced Shri Satenderjeet Singh to rigorous imprisonment till 6.00 P.M. on 20-12-1974 without prejudice to any other action to which he might be liable under the law.
5.	Alleged misleading statements made in the House by Shri Lalit Narayan Mishra (Minister of Railways) re. Import Licence case.	Shri Atal Bihari Vajpayee Shri Madhu Limaye Shri Jyotirmoy Bosu { Shri Shyamandan Mishra }	{ 4-12-1974 5-12-1974 9-12-1974 11-12-1974 12-12-1974 16-12-1974 }	3 31	On 16-12-1974, the Speaker gave his ruling disallowing the question of privilege.
6.	Question of privilege against Shri R. N. Goenka, M.P. for reported charges of cheating, forgery and criminal conspiracy against him.	Shri Priyaranjan Das Munsi Shri Bhogendra Jha Shri S.M. Banerjee Shri K. P. Unnikrishnan Shri Dinesh Chandra Goswami Shri Darbara Singh Shri Shashi Bhushan Shri R.N. Goenka	{ 13-12-1974 16-12-1974 18-12-1974 [20-12-1974]	1 33	On 20-12-74, the Speaker gave his ruling on the matter disallowing the question of privilege.
7.	Broadcasting by AIR in a news bulletin, certain matters as proceedings of the House which in fact were not in the official record of the proceedings of the House.		{ 19-12-1974 [20-12-1974]	o 33	On 20-12-1974, the Speaker gave his ruling on the matter and the matter was closed.
8.	Alleged unfaithful reporting of certain proceedings of the House by <i>Jugantar</i> , Calcutta.	Shri Jyotirmoy Bosu	{ 20-12-1974 }	o 02	On 20-12-1974, the Speaker made an announcement and the matter was treated as closed.

14 QUESTIONS

(i) STARRED]

Number of Questions put down in Question Lists for Oral Answers	578*
Number of Questions orally answered	138

(ii) UNSTARRED

Number of Questions put down in Question Lists for written answers and written answers furnished	5497**
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(iii) SHORT NOTICE

Number of Questions put down in Short Notice Question Lists	2
Number of Questions orally answered	2

* Includes 13 Starred Questions withdrawn by the Members/deleted from the Lists/ transferred from one Ministry to another.

** Includes 137 Unstarred Questions withdrawn by the Members/deleted from the Lists/transferred from one Ministry to another.

(60) HALF-AN-HOUR DISCUSSIONS ARISING OUT OF ANSWERS TO QUESTIONS

Sl. No.	Brief Subject	Names of the Members who participated in the discussions	Date	Minister who replied	Time Taken	
				Ministry		
1.	Issues of <i>Ad-hoc</i> Licences to M/s. Cadbury Fry and M/s. Coca Cola Export Corporations	Shri Madhu Limaye Shri Krishna Chandra Halder Sardar Swaran Singh Sokhi	20-11-1974	Shri B.P. Maurya	Industry and Civil Supplies	H. M. 0.21
2.	C. B. I. Inquiry into land deal scandal of Cutch Station of A.I.R.	Shri Surendra Mohanty Shri S. S. Mohapatra Shri S. M. Banerjee Shri H. C. Kachwai	25-11-1974	Shri I. K. Gujral	Information & Broadcasting	0.32
3.	Former President's statement on Railway strike	Shri Samar Guha Shri P. G. Mavlankar Shri K. M. Madhukar Sardar Swaran Singh Sokhi	27-11-1974	Shri L. N. Mishra	Railways	0.59
4.	Medals won by Indian sportsmen in games at Tashkent	Shri M. C. Daga Shri P. G. Mavlankar Sardar Swaran Singh Sokhi Shri S. M. Banerjee	2-12-1974	Shri Arvind Netam	Education, Social Welfare and Culture	1.00
5.	Shifting of Ratnagiri Project from Maharashtra to Gujarat	Shri Madhu Dandavate Shri Ramavtar Shastri Shri Madhu Limaye Shri Bhaoosahaib Dhamankar	4-12-1974	Shri Chandrasjit Yadav	Steel & Mines	0.55
6.	Declaration of Assets by the elected representatives	Shri Madhu Dandavate Shri K. Gopal Shri Krishna Chander Halder	13-12-1974	Shri K. Brahmananda Reddy	Home Affairs	0.37

15 RESOLUTIONS

(i) Government Resolution

Sl. No.	Brief Subject	Name of the Minister who moved	Dates of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	Approval of the recommendations made in certain paras contained in the Sixth Report of the Committee appointed to review the rate of dividend payable by the railway undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance.	Shri Mohd. Shafi Qureshi	17-12-74	H. M. 0 01	Railways	Adopted.

(ii) Statutory Resolutions

Sl. No.	Subject	Article/Section; of Constitution/ Act	Member who moved	Date (s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
91	Disapproval of the Sick Textile Undertakings (Nationalisation) Ordinance, 1974 (Ordinance No. 12 of 1974)	Article 123	Shri Madhu Limaye	25-11-74 26-11-74 27-11-74 2-12-74	H. M. 8 04	Industry and Civil Supplies	Negative

• Discussed together with the motion for consideration of the Sick Textile Undertakings (Nationalisation) Bill, 1974.

1	2	3	4	5	6	7	8
					H. M.		
**2	Disapproval of the Maintenance of Internal Security (Amendment) Ordinance, 1974 (Ordinance No. 11 of 1974).	Article 123	Shri Anil Bihari Vajpayee	2-12-74 3-12-74 4-12-74 5-12-74	6	57 Finance	Negative
***3	Disapproval of the Representation of the People (Amendment) Ordinance, 1974 (Ordinance No. 13 of 1974).	Article 123	Shri Shyamnandan Mishra	12-12-74 16-12-74	10	39 Law, Justice and Company Affairs	Negative

(iii) Private Members' Resolution

Brief Subject	Name of the Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
			H. M.		
1. Constitution of a Parliamentary Committee to make recommendations to counteract the growth of fascism in the country.	Shri Shyamnandan Mishra	30-8-74 (Eleventh Session) 6-12-74	0 01 (excluding one minute taken during Eleventh Session)	Prime Minister's Secretariat.	Discussion not concluded.

**Discussed together with (i) the motion re: disapproval of the Presidential Order under article 359 (1) of the Constitution suspending the right to move the court with respect to orders of detention under MISA and (ii) the motion for consideration of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Bill, 1974.

***Discussed together with the motion for consideration of the Representation of the People (Amendment) Bill, 1974.

16. SPEAKER
Rulings/Announcements

Sl. No.	Subject	Date
1	Attempt by a visitor to enter the Visitors' Gallery of Lok Sabha with a glass jar containing some explosives attached to a fuse and crackers and a dagger hidden on his person and attempt by him to assault a Watch and Ward Assistant of the Lok Sabha Secretariat who was on duty near the Visitors' Gallery gate**	26-11-74
2	Question of privilege regarding import licence case	2-12-74
3	Question of privilege against Shri Lalit Narayan Mishra regarding import licence case	16-12-74
4	Question of privilege against Shri R. N. Goenka, M.P.	20-12-74
5	Question of privilege against All India Radio about All India Radio having broadcast certain matters as proceedings of the House although they were not in the official record of proceedings of the House dated the 4th December, 1974	20-12-74

17. STATEMENTS BY MINISTERS

(i) *Suo-moto* statements made/laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H.M.
*1	Fire in a second class coach of Upper India Express near Manoharganj station on the Northern Railway on 31-10-74.	Shri Lalit Narayan Mishra	11-11-74	..
2	Cancellation of sitting of Lok Sabha on 14-11-74.	Shri K. Raghu Ramaiah	11-11-74	0-02
3	Government business for the week commencing the 18th November, 1974.	Shri K. Raghu Ramaiah	15-11-74	0-23
4	Reported decline in prices of cotton in certain States.	Prof. D. P. Chattopadhyaya	21-11-74	0-13
5	Compensation for lay offs due to power shortage in Uttar Pradesh.	Shri K. V. Raghunath Reddy	25-11-74	0-08
✓6	Government business for the remaining days of the current week.	Shri K. Raghu Ramaiah	26-11-74	0-48
7	Government business for the week commencing the 2nd December, 1974.	Shri K. Raghu Ramaiah	28-11-74	0-34
8	ONGC's Offshore Drilling Platform, Sagar Samarat.	Shri Keshav Deo Malaviya	3-12-74	0-08

**For motion adopted by the House sentencing the visitor to imprisonment, see statement 13.

*Statements were laid on the Table.

1	2	3	4	5
				H. M.
9	Jute Prices	Prof. D. P. Chattopadhyaya	4-12-74	0-41
10	Correcting certain information given by Shri B. Shankaranand to the House on 20-11-74 regarding implementation of assurances about Maruti Limited.	Shri B. Shankaranand.	4-12-74	0-02
✓ 11	Government business for the week commencing the 9th December, 1974.	Shri K. Raghu Ramaiah	6-12-74	0-37
12	Import licence case	Shrimati Indira Gandhi	9-12-74	0-10
*13	Levy price of sugar	Shri Jagjivan Ram	9-12-74	..
14	Implementation of the award given by the Union Labour Minister about the reinstatement of some former employees of the Antibiotics Plant of Indian Drugs and Pharmaceuticals Ltd. Rishikesh.	Shri K. R. Ganesh	11-12-74 *20-12-74	0-05 ...
✓ 15	Revision of wages in coal industry	Shri K. C. Pant	11-12-74	0-02
16	Arrest of Sarvashri Digvijaya Narsin Singh and Satyendra Narayan Sinha, M. Ps. on 4-11-74.	Shri K. Brahmananda Reddy	12-12-74	0-02
17	Government business for the week commencing the 16th December, 1974	Shri K. Raghu Ramaiah	13-12-74	0-04
18	Mica and Shellac.	Prof. D. P. Chattopadhyaya	19-12-74	0-15
*19	An alleged bomb incident at the residence of Shri Bhogendra Jha, M.P. on 17-12-74.	Shri Om Mehta	20-12-74	..
20	Grant of additional dearness allowance due to the Central Government employees in terms of the recommendations of the Third Pay Commission as accepted by Government.	Shri C. Subramaniam	20-12-74	0-07
*21	Proposed amendment of the Delhi University Act.	Prof. S. Nurul Hasan.	20-12-74	..
	Recommendation of the President for Introduction of the Delhi Dramatic Performances Bill given notice of by Shri Madhu Limaye on 12-11-74.	Prof. S. Nurul Hasan.	20-12-74	0-01

*Statements were laid on the Table.

1	2	3	4	5
*23	N.D.M.C. dues to the Delhi Municipal Corporation	Shri Om Mehta	20-12-74	..
*24	Demand of the Bodos for Roman script	@Shri K. Raghu Ramaiah	20-12-74	0-03
*25	Reported sabotage resulting in damage to and immobilisation of two speed boats.	Shri Pranab Kumar Mukherjee	20-12-74]	0-01

*Statements were laid on the Table.

@ Statement laid by the Minister of Parliamentary Affairs on behalf of the Minister of Home Affairs.

(ii) Statement under Direction 115

Brief Subject	Name of Member who raised the matter	Minister who replied	Date	Time taken
				H.M.
Certain information given by the Minister of Railways in the House on 5-9-74	Shri Madhu Limaye	Shri Lalit Narayan Mishra	18-11-74	0-11

(iii) Matters under Rule 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement	Date	Time taken
1	2	3	4	5	6
					H.M.
1	Steep decline in the price of cotton in Punjab, Haryana and Rajasthan compelling farmers for distress sale of their produce and failure of Cotton Corporation of India to purchase their cotton at reasonable price.	Shri Atal Bihari Vajpayee	Prof D. P. Chattopadhyaya	11-11-74 21-11-74	0-03 * 0-13

*Statements made by the Ministers.

1	2	3	4	5	6
2	Abnormal delay in implementation of the award given by the Union Labour Minister regarding reinstatement of the victimised employees of the Hindustan Antibiotics Ltd. Rishikesh	Shrimati Parvathi Krishnan	Shri K.R. Ganesh	19-11-74 *11-12-74 *20-12-74	0-01 0-06 ..
3	Fall in jute prices and failure of the Jute Corporation to come to the rescue of cultivators	Shri Jyotirmoy Bose	Prof. D.P. Chattopadhyaya	25-11-74 *4-12-74	0-06 0-42
4	Announcement by the President of the Indian Sugar Mill Owners' Association about Government's decision to raise levy price of sugar leading to spurt in the prices of sugar sold in the open market	Shri Bhogendra Jha	Shri Jig-jivan Ram	2-12-74 @9-12-74	0-05 ..
5	Mica and Shellac	Shri Chapolendu Bhattacharyya	Prof. D.P. Chattopadhyaya	4-12-74 19-12-74	0-05 0-15
6	Reported agitation by Bodo Tribe people of Goalpara district (Assam) for realisation of the demand for Roman script	Shri Noorul Huda	@@Shri K. Raghu Ramaiah	19-12-74 @20-12-74	0-10 ..

*Statements made by the Ministers.

@Statements laid by the Ministers.

@@Statement laid by the Minister of Parliamentary Affairs on behalf of the Minister of Home Affairs.

18. STATEMENTS BY MEMBER

Sl. No.	Subject	Name of Member	Date	Time taken
				H. M.
	Import Licence case	Shri Morarji R. Desai	9-12-74 10-12-74	0-15 0-05

19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
I	2	3
	H. M	
ADJOURNMENT MOTIONS	15 47	8.3
BILLS—		
(a) Government Bills	*49 45	26.3
(b) Private Members' Bills	6 12	3.3
BUDGETS—		
(a) General Budget	3 34	2.0
(b) Budgets in respect of State/Union territory under President's rule	4 42	2.5
CALLING ATTENTION NOTICES (Rule 197)	6 37	3.5
DISCUSSIONS—		
Half-an-hour Discussions (Rule 55)	4 24	2.3
MOTIONS (Rule 191 and 342)	*12 21	6.5
QUESTIONS	26 26	14.0
RESOLUTIONS—		
(a) Government Resolution	0 01	..
(b) Statutory Resolutions	"	..
(c) Private Members' Resolution	0 01	..
STATEMENTS (Rules 357, 372 and 377 and Direction 115)	6 46	3.5
OTHER MATTERS such as Papers laid on the Table, Obituary References, Questions of Privilege, Points of Order, etc.	52 29	27.8
TOTAL	189 05	100.0

*Joint discussion took place on Statutory Resolutions [vide Statement No. 15 (ii), S. Nos. 1 to 3], Motion under rule 191 [vide Statement No. 8, S. No. 1] and Motions for consideration of connected Government Bills [vide Statement No. 3(i), S. Nos. 9, 12 and 13]. Time taken on joint discussion has been shown under Government Bills.